

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b) An invitation was received, by Government on the 27th September for participation in the National Day celebrations of the Chinese Republic on 1st October. Because of the shortness of time as well as for other reasons, it was not possible for the Government of India to accept it

(c) Yes

Aluminium Plant in Salem

*31. { Shri T. B. Vittal Rao:
Shri Tangamani:
Shri Ram Krishan Gupta.
Shri N. E. Muniswamy:
Shri Vidya Charan Shukla:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 907 on the 28th August, 1959 and state.

(a) whether Government have since examined the report of the Italian firm regarding the setting up of an Aluminium Plant in Salem (Madras), and

(b) if so, the result thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) Based on the report of the Italian firm an application for grant of a licence under the Industries (Development & Regulation Act, 1951, for the setting up of a plant to manufacture 10,000 metric tons of aluminium ingots has been received from Shri R Venkataswamy Naidu, Coimbatore. The Government of Madras have recommended the application. The application is under consideration.

Forged Passports

{ Shri J. B. S. Bist:
Shrimati Da Palchoudhuri:
Shri Ram Krishan Gupta:
Shri Halder:
Shri Kalika Singh:
Shrimati Masda Ahmed:

{ Shri Rameshwar Tanti:
Dr. Ram Subhag Singh:
Shri Hem Barua:
*32. { Shri Aurobindo Ghosal:
Shri S. A. Mehdi:
Dr. Gangadhar Siva:
Shri Arjun Singh
Bhadauria:

Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the report that 36 persons with forged Indian passports tried to enter the U.K. in the third week of October, 1959;

(b) whether any inquiries have been made of the nationality of the holders of these passports,

(c) whether Government intend launching any prosecution against them, the travel agencies which made arrangements for their passage and those responsible for the issue of these passports; and

(d) whether there is any plan to tighten the measures further?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) to (c). Altogether 52 persons were detained by the British authorities on the ground that the passports held by them were forged. All these persons were sent back to India by the U.K. authorities. On their arrival in Bombay they were arrested for alleged offences under the Indian Penal Code. Enquiries into their nationality as well as the offences with which they are charged are proceeding. Police enquiries are also proceeding with regard to the travel agencies and any other persons who may have been involved in the preparation or the use of forged documents.

(d) Government have under consideration various measures designed to prevent travel on forged passports and in particular to prevent illegal emigration to the U.K. of illiterate persons not conversant with English.